NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

CORAM:

CAA 54 (ND)/2017

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.10.2017

NAME OF THE COMPANY: M/s IMA Pvt. Ltd. And M/s Skyroof Builders Ltd.

SECTION OF THE COMPANIES ACT: 230-232

S.NO. NAME

DESIGNATION

REPRESENTATION SIGNA

SIGNATURE

Present:

Mr. U. Banerjee, Advocate for Applicants

Mr. Prabhansu Gupta, Proxy Counsel for Official Liquidator

ORDER

Mr. Prabhanshu, Proxy Counsel for the Counsel for OL submits that the Department has raised certain queries. Let the same be replied to. Though it is submitted that the applicant was required to submit certain documents, Ld. Counsel for the Applicants submits that steps have already been taken. Let the same be confirmed.

To come up on 10th November, 2017.

(S. K. Mohapatra)
Member (T)

(Ina Malhotra) Member (J)